

**Customs, Service Tax & Anti Dumping Branch**  
**WEEKLY DISPATCH STATEMENT**  
**FROM 08-07-2024 TO 12-07-2024**

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO./MISC ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
		<b>FINAL ORDER NO.</b>		
<u>1</u>	<u>ST/54018/2018</u>	<u>F.O/55592/2024</u>	<u>08-07-2024</u>	<u>11-07-2024</u>
<u>2</u>	<u>ST/51277/2017</u>	<u>F.O/55939/2024</u>	<u>03-07-2024</u>	<u>10-07-2024</u>
<u>3</u>	<u>ST/52766/2018</u>	<u>F.O/55941/2024</u>	<u>03-07-2024</u>	<u>10-07-2024</u>
<u>4</u>	<u>ST/52470/2018</u>	<u>F.O/55984/2024</u>	<u>03-07-2024</u>	<u>10-07-2024</u>
<u>5</u>	<u>ST/50027/2019 &amp; ST/50029/2019</u>	<u>F.O/55986-55987/2024</u>	<u>04-07-2024</u>	<u>10-07-2024</u>
<u>6</u>	<u>ST/51285/2017</u>	<u>F.O/55990/2024</u>	<u>08-07-2024</u>	<u>11-07-2024</u>
<u>7</u>	<u>ST/50483/2019</u>	<u>F.O/55991/2024</u>	<u>08-07-2024</u>	<u>11-07-2024</u>
<u>8</u>	<u>ST/51286/2017</u>	<u>F.O/55992/2024</u>	<u>08-07-2024</u>	<u>11-07-2024</u>
<u>9</u>	<u>ST/51284/2017</u>	<u>F.O/55993/2024</u>	<u>08-07-2024</u>	<u>11-07-2024</u>
<u>10</u>	<u>ST/50241/2024</u>	<u>F.O/55994/2024</u>	<u>08-07-2024</u>	<u>11-07-2024</u>
<u>11</u>	<u>ST/50502/2019</u>	<u>F.O/56003/2024</u>	<u>09-07-2024</u>	<u>11-07-2024</u>
<u>12</u>	<u>ST/51283/2017</u>	<u>F.O/56005/2024</u>	<u>09-07-2024</u>	<u>11-07-2024</u>
		<b>MISC ORDER</b>		
<u>1</u>	<u>ST/52212/2018</u>	<u>M.O/50250/2024</u>	<u>03-07-2024</u>	<u>10-07-2024</u>
<u>2</u>	<u>ST/50640/2017</u>	<u>M.O/50254-50255/2024</u>	<u>08-07-2024</u>	<u>11-07-2024</u>
<u>3</u>	<u>ST/52404/2018</u>	<u>M.O/50257-50258/2024</u>	<u>08-07-2024</u>	<u>11-07-2024</u>
<u>4</u>	<u>ST/50031/2019</u>	<u>M.O/50259/2024</u>	<u>08-07-2024</u>	<u>11-07-2024</u>
<u>5</u>	<u>ST/50032/2019</u>	<u>M.O/50260/2024</u>	<u>08-07-2024</u>	<u>11-07-2024</u>
<u>6</u>	<u>ST/50902/2020, ST/51827/2021, ST/51853/2021</u>	<u>M.O/50262-50264/2024</u>	<u>04-07-2024</u>	<u>10-07-2024</u>
<u>7</u>	<u>ST/50497/2024</u>	<u>M.O/50266/2024</u>	<u>08-07-2024</u>	<u>11-07-2024</u>
<u>8</u>	<u>ST/50907/2018</u>	<u>M.O/50267/2024</u>	<u>08-07-2024</u>	<u>11-07-2024</u>
<u>9</u>	<u>ST/50628/2019</u>	<u>M.O/50268/2024</u>	<u>09-07-2024</u>	<u>11-07-2024</u>

  
DEPUTY REGISTRAR

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